

Rs. 1,000 for each day saved on the completion date, subject to a maximum of Rs. 10,000 in all.

- (iii) Contracts for works under Rs. 5 lakhs:— $\frac{1}{2}$ per cent of the total payment under the contract or Rs. 500 per day saved on the completion date, subject to a maximum of Rs. 5,000 in all.

Delhi Master Plan

*483. **Shri Shiv Charan Gupta:** Will the Minister of Health be pleased to state:

(a) whether a High Power Committee with the Home Minister as its Chairman has been appointed in connection with the Master Plan of Delhi, regarding development of land in U.P. and Punjab;

(b) if so, whether any meeting of this Committee has taken place and when; and

(c) what are the proposals for development of metropolitan area?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) and (c). No meeting has so far taken place. The Master Plan for Delhi has made a recommendation that the Metropolitan area comprising ring towns of Ghaziabad and Loni in Uttar Pradesh, Faridabad, Ballabgah, Bahadurgarh, Gurgaon and Sonapat in Punjab and Narela in the Union Territory of Delhi should be developed according to Plan simultaneously with Delhi so that they may be able to act as effective counter-magnets and prevent the abnormal growth of Delhi.

Bank of China

*484. **Shri Hari Vishnu Kamath:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Bank of China has been closed down;

(b) whether an official liquidator has been appointed;

(c) whether any inquiry has been or is intended to be held into the past transactions and activities of the Bank; and

(d) if it has been held the result thereof?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) Yes.

(b) The Calcutta High Court has appointed the official liquidator of the Court as the liquidator of the bank.

(c) According to the provisions of the law, it is for the official liquidator to take any action which may be necessary.

(d) Does not arise.

Anti-Sea Erosion Work in Kerala

1051. **Shri Imbichibava:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any aid has been given to the Kerala Government in connection with anti-sea erosion work during the Third Plan;

(b) if so, to what extent; and

(c) the progress so far made in the execution of the anti-sea erosion work in the State?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). Flood control, drainage, anti-waterlogging and anti-sea erosion works form parts of the same programme. An amount of Rs. 421 lakhs has been allocated under the programme for central loan assistance to the State Government during the Third Plan. A loan of Rs. 59 lakhs was sanctioned to the State Government during 1961-62, the first year of the Third Plan.

(c) The State Government have reported that up to the end of September, 1962, a length of 20 miles and 1625 feet of seawall and 370 groynes were constructed.